

The Gujarat High Court has held that the refusal to make the "YOGAKSHEMA" available to the petitioner Shri Shah, for voicing his criticism, violates the petitioner's fundamental rights and has issued a writ of mandamus and directed the LIC to publish the reply in the "YOGAKSHEMA". The LIC filed a special leave petition in the Supreme Court and the Court has on 14th July, 1980, admitted the petition and granted ex-parte a- interim stay against the operation of the judgement of the Gujarat High Court.

Holding of examination for Probationary Officers by State Bank of India

4785. SHRIMATI PRAMILA DANDAVATE Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India has been holding examination for the Associates Bank's probationary officers;

(b) whether any such examination was to be held in the month of June, 1980;

(c) whether this examination was cancelled; and

(d) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). State Bank of India has reported that although the bank was holding so far a common written examination for the recruitment of probationary officers, it was decided to hold separate examinations for recruitment of probationary officers in the associate banks from the current year. The examination which was originally scheduled to be held on Sunday the 1st June, 1980 was postponed to 15th June, 1980 because of the assembly elections. The revised date of examination was published in all leading newspapers. State Bank of India has confirmed that the examination was held at all centres on 15th June, 1980.

Import of Cement by S.T.C.

4786. SHRI K. P. SINGH DEO: Will the Minister of COMMERCE be pleased to state whether last year the State Trading Corporation was not able to import the full quantity of cement contracted with foreign countries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): Full quantity of Cement planned for arrival during the period June, 1979 to June, 1980 was fully received.

Aid from U.K.

4787. SHRI P. M. SAYEED:
SHRI M. V. CHANDRASHEKHARA MURTHY:
SHRI GHULAM RASOOL
KOCHACK:

Will the Minister of FINANCE be pleased to state:

(a) whether Union Government have started feeling the impact of the U.K. Government's decision to cut the financial aid to India and whether the U.K. Government has also decided to curb imports from India;

(b) if so, to what extent the U.K. has reduced the aid;

(c) what was the aid provided by U.K. during the last two years;

(d) to what extent it will be less during the current financial year;

(e) whether this will have any effect on those projects which are already under process of implementation; and

(f) whether India has also been able to fill the gap that will be due to this decision of U.K. Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) To the extent that less aid is available from U.K. less resources are available for

development. As regards imports from India, no new restrictions have been imposed by the U.K. Government.

(b) to (d). Total disbursements of U.K. aid to India during 1978-79 and 1979-80 were £ 134.8 million and 120.8 million respectively. For the current year, disbursements are likely to be of about the same level as in 1979-80.

(e) No, Sir.

(f) Shortfall in U.K. aid has to be made good, by and large, by India's own resources.

Income-tax Raids

4788. SHRI P. M. SAYEED:

SHRI M. V. CHANDRASHEKHARA MURTHY:

SHRI GHULAM RASOOL KOCHACK:

Will the Minister of FINANCE be pleased to state:

(a) whether during the month of June, 1980 many raids were carried out by the Income-tax Department throughout the country;

(b) if so, whether on 19th June, 1980 in Delhi, Rs. 16 Lakhs were seized from a Delhi doctor alone;

(c) if so, total raids conducted in different States during this period and the cash and kind recovered from these raids; and

(d) action taken against all those held responsible?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir. According to reports received in this Ministry, the Income-tax Department has conducted 143 searches throughout the country in June, 1980.

(b) On 18th June, 1980, a sum of Rs. 15,64,410 has been seized from a doctor in Delhi.

(c) The figures may kindly be seen in the attached statement.

(d) Investigation in all these cases is in progress.

Statement

Details of searches conducted in different States during the month of June, 1980.

S. No.	Name of State	No. of cases	Value of seized items
			(Rs.)
1.	Uttar Pradesh	7	3,72,465
2.	Bihar	18	31,21,352
3.	Gujarat	7	Nil
4.	Maharashtra	13	5,43,640
5.	West Bengal	28	1,29,00,000
6.	Delhi	23	33,30,838
7.	Tamil Nadu	15	25,18,269
8.	Haryana	2	1,04,180
9.	Karnataka	25	70,87,672
10.	Punjab, Himachal Pradesh and Jammu & Kashmir	4	5,62,949
11.	Kerala	1	Nil
		143	3,05,41,365

In regard to other States, the information is either nil or no reports have been received for the month of June, 1980.